

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4663  
ANSWERED ON:25.08.2010  
KENDRIYA BHANDAR  
Dhotre Shri Sanjay Shamrao; Sharma Shri Madan Lal

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government proposes to vacate the Government premises allotted to the Central Government Employees Co-operative Society, including Kendriya Bhandar;
- (b) if so, the details thereof and the time by which it is likely to vacate the premises;
- (c) whether the Government proposes to provide an alternative arrangement for the same; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a)(b)(c)&(d): Ministry of Urban Development had conveyed the decision of the Cabinet Committee on Accommodation in November, 2005 stating that Kendriya Bhandar should vacate all accommodations allotted to them for retail outlets and for office purposes in a phased manner over a period of three years. Kendriya Bhandar has surrendered 21 units to Directorate of Estates. As per the direction of Cabinet Secretariat, a Secretary level meeting was held on 9.12.2009 to resolve the issue of accommodation of Kendriya Bhandar. In the meeting of 9.12.2009 Ministry of Urban Development has agreed to allow Kendriya Bhandar to continue functioning from their existing outlets on payment of market rent. Ministry of Urban Development has also agreed that Kendriya Bhandar may identify suitable lands in the Government colonies so that the same can be permitted for constructing and setting up of their outlets on the same lines as in case of Mother Dairy outlets.